

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 86
TO BE ANSWERED ON JANUARY 29, 2026**

SEWERAGE MASTER PLAN IN HYDERABAD CITY

**NO. 86. SHRI CHAMALA KIRAN KUMAR REDDY:
SHRI EATALA RAJENDER:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the State Government of Telangana has proposed a Comprehensive Sewerage Master Plan (CSMP) network including trunk mains and laterals in the uncovered areas up to Outer Ring Road (ORR) covering a total length of 7,444 km in the core city, peripheral areas and 27 Urban Local Bodies surrounding Hyderabad City and if so, the details thereof;**
- (b) whether a Detailed Project Report (DPR) has been prepared by the said State Government for the development of sewer network infrastructure and sent to the Union Government for approval under AMRUT 2.0 or as a special project including a request for financial assistance of Rs. 17,212.69 crore; and**
- (c) if so, the details thereof and the action taken thereon?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Sanitation is State subject; and setting up and management of Sewerage Treatment Plants (STP)/ sewerage system is the responsibility of the State Governments and concerned Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through various Mission/ Schemes such as Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0).

The State Government of Telangana has requested the Ministry of Housing and Urban Affairs (MoHUA) for financing the project regarding Comprehensive Sewerage Master Plan for Hyderabad city to lay sewer network covering the core city, peripheral circles and 27 ULBs surrounding Hyderabad at a cost of ₹17,212.69 crore, under AMRUT 2.0 or as a special project.

Under AMRUT 2.0, States/ Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to approve, monitor and supervise the implementation of the scheme at the State level. On recommendation of the SHPSC, Apex Committee of Ministry of Housing & Urban Affairs (MoHUA) approves projects within the broad framework of Mission. Further, under AMRUT 2.0 the total outlay of the Mission for the projects has been allocated to the States/Union Territories (UTs) at the beginning of the Mission, based on the urban population (as per Census 2011) and geographical area of the States/ UTs. The total central allocation (CA) for the State of Telangana under this Mission is ₹2,789 crore.

The State Water Action Plans (SWAPS) of Telangana under AMRUT 2.0 comprising of 252 projects with total cost of ₹9,584.26 crore (including admissible CA of ₹2,788.03 crore) has been approved by Ministry of Housing and Urban Affairs, which includes 3 sewerage/ septage management projects worth ₹3,849.10 crore (including ₹645 crore of CA), in Greater Hyderabad Municipal Corporation (GHMC).
